

MR. DEPUTY SPEAKER The question is:

"That leave be granted to introduce a Bill further to amend the Indian Post Office Act, 1898."

*The motion was adopted.*

SHRI ATAL BIHARI VAJPAYEE:  
Sir, I introduce the Bill.

15.05 hrs.

WIDOWS PENSION BILL\*

SHRI VIRDHI CHANDER JAIN (Barmar): Sir, I beg to move for leave to introduce a Bill to provide for payment of pension to destitute widows.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for payment of pension to destitute widows".

*The motion was adopted.*

SHRI VIRDHI CHANDER JAIN:  
Sir, I introduce the Bill.

15.05½ hrs.

CANTONMENTS (AMENDMENT) BILL\*

*(Amendment of Section 15, etc.)*

SHRI R. K. MHALGI (Thane): Sir, I beg to move for leave to introduce a Bill further to amend the Cantonments Act, 1924.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cantonments Act, 1924".

*The motion was adopted.*

SHRI R. K. MHALGI: Sir, I introduce the Bill.

15.06 hrs.

COMPULSORY MILITARY TRAINING BILL\*

SHRI R. K. MHALGI (Thane):  
Sir, I beg to move for leave to introduce a Bill to make military training compulsory for all able-bodied persons.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to make military training compulsory for all able-bodied persons."

*The motion was adopted.*

SHRI R. K. MHALGI: Sir, I introduce the Bill.

15.06 hrs.

ONE FAMILY ONE POST (IN GOVERNMENT SERVICE) BILL\*

SHRI R. K. MHALGI (Thane): Sir, I beg to move for leave to introduce a Bill to provide for appointment of only one person from a family in public services and posts in connection with the affairs of the Union.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for appointment of only one person from a family in public services and posts in connection with the affairs of the Union."

*The motion was adopted.*

SHRI R. K. MHALGI: Sir, I introduce the Bill.